

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011/ 5434 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, 13th September, 2019

Sub:- Charge hand over.

Ref:- Your note dated 09.09.2019.

Sir,

With reference to the above, I am directed to inform you that, the proposal for handing over charge of the Court and office of Chief Judicial Magistrate, Mokokchung to Smti Holika Sukhalu, Civil Judge (Jr. Division)/JMFC, Longleng, during the maternity leave period of Smti. Wonchibeni V Patton has been granted.

Both, the officers may be informed accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-108/2011/ 5435 /A. dtd. --- 13.9.19
Copy to:

✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.

sd/-
13/9/19
JT. REGISTRAR (VIGILANCE)
Rdgn